

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - II,  
MUMBAI

C.P. 1591/252/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **09.08.2018**

NAME OF THE PARTIES: Kalimdor Network Pvt. Ltd.

**v/s.**

ROC, Mumbai

SECTION OF THE COMPANIES ACT: 252 OF COMPANIES ACT, 2013

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**Order**

14. C.P. 1591/252/(MB/2018)

The professional appearing on behalf of the petitioner is present and submits that he wants to withdraw this petition. Accordingly, this petition is dismissed as withdrawn.

SD/-

V. NALLASENAPATHY  
Member (Technical)

IPS/

SD/-

BHASKARA PANTULA MOHAN  
Member (Judicial)